

Misc.DJ ASJ/40/2020

CBI Vs K.L.Bakolia

26.08.2020

**Present:** Sh. B.K.Singh, Ld.Sr.PP for CBI.

**(Through VC using Cisco WebEx App.)**

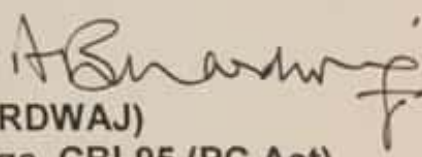
Order dated 06.03.2020 vide which file has been requisitioned from the concerned Record Room (Sessions), THC, Delhi for disposal of the application filed by the CBI could not be complied with due to the prevailing Covid-19 situation.

List on **28.09.2020 at 11.00 A.M** for further proceedings.

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP.

ARUN  
BHARDWAJ

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ARUN BHARDWAJ  
Date: 2020.08.26  
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(ARUN BHARDWAJ)  
Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 26.08.2020

Misc.DJ ASJ/41/2020

CBI Vs Mohinder Singh

26.08.2020

**Present:** Sh. B.K.Singh, Ld.Sr.PP for CBI.

**(Through VC using Cisco WebEx App.)**

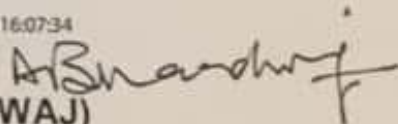
Order dated 06.03.2020 vide which file has been requisitioned from the concerned Record Room (Sessions), THC, Delhi for disposal of the application filed by the CBI could not be complied with due to the prevailing Covid-19 situation.

List on 28.09.2020 at 11.00 A.M for further proceedings.

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI.

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Date: 2020.08.26 16:07:34  
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(ARUN BHARDWAJ)  
Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 26.08.2020

C.Case No. 164/2020

CBI Vs Arti Kalra & Ors.

26.08.2020

Present: None.

Matter is taken up today on receiving an application moved by Accused No.7 Sh.Radhey Shyam Goel through the e-mail ID of the Reader of the Court on 25.08.2020 seeking permission to substitute the FDR already placed on record while furnishing the bail bond.

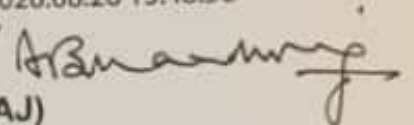
This application shall be taken up on the date fixed i.e. on **02.09.2020** at **11.00 A.M.**

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI, the accused as well as the learned counsel for the accused.

**ARUN  
BHARDWAJ**

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Date: 2020.08.26 15:48:56  
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(ARUN BHARDWAJ)  
Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 26.08.2020

Ct.Case No. 64/2019

ED Vs Raj Kumar Jain & Anr.

26.08.2020

**Present:** Sh. Nitesh Rana, Ld.Spl.PP for ED.  
Sh.Purushotam Singhal, Ld. Counsel for the accused.

**(Through VC using Cisco WebEx App.)**

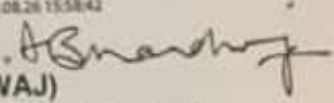
The proceedings in the present matter has been stayed by the Hon'ble High Court vide order dated 20.03.2019.

List on 09.11.2020 awaiting directions of the Hon'ble High Court/arguments on charge.

Let a copy of this order be sent by WhatsApp to Ld. Spl.PP for ED, the accused as well as the learned counsel for the accused.

ARUN  
BHARDWAJ

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Date: 2020.08.26 15:58:42  
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(ARUN BHARDWAJ)  
Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 26.08.2020